

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION
LOK SABHA
UNSTARRED QUESTION NO-2932
ANSWERED ON-08/08/2024

WATER PIPELINES IN ANDAMAN AND NICOBAR ISLANDS

2932. SHRI BISHNU PADA RAY:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether there are a number of villages such as Parnasala, Dasharathpur, Laxminagar, Gandhinagar, Sasthinagar etc. in Andaman and Nicobar Islands where no water pipeline has been laid or pipelines have been laid but water has not been supplied through the pipelines;
- (b) if so, whether responsibility would be fixed for giving false report to the Union Government for falsely stating 100 percent coverage of households in Andaman and Nicobar Islands under Jal Jeevan Mission; and
- (c) whether the Ministry proposes to send a team to find out about the correctness of the achievements being claimed by the Andaman and Nicobar Administration and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI
(SHRI V. SOMANNA)

(a) Government of India is committed to make provision for safe & potable tap water supply in adequate quantity, of prescribed quality and on a regular & long-term basis to all rural households in the country. Towards this end, the Government of India launched the Jal Jeevan Mission (JJM), to be implemented in partnership with States in August 2019.

Drinking water is a State subject, and hence, the responsibility of planning, approval, implementation, operation, and maintenance of drinking water supply schemes, including those under the Jal Jeevan Mission, lies with State/UT Governments. The Government of India supports the States/UTs by providing technical and financial assistance.

As reported by UT of Andaman and Nicobar Islands, all the households (HH) of Paransala (HH-221), Dashrathpur (HH-173) villages of Rangat Tehsil, Gandhinagar (HH-112) village of Diglipur Tehsil, Laxminagar(HH-13), Sasthinagar(HH-6) villages of Campbell Bay Tehsil have been covered with piped water supply and fully functional till date. As informed by UT of Andaman and Nicobar Islands, households residing in Encroached Forest (EFA) area /illegal/unauthorized area have not been covered with piped water supply.

(b) & (c) Does not arise.
